

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

CP/28(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **ELECTRONICA PLASTIC MACHINES**
LIMITED

Section 66(1) of the Companies Act, 2013

ORDER

1. Ms. Prachi Wazalwar, Advocate a/w Ms. Arusha Bapat, Advocate appeared for the Petitioner.
2. Registry is directed to issue notice to the ROC as well as Income Tax Department to file their comments before the next date of hearing by serving advance copy to the Petitioner at least two days before the next date of hearing.
3. List this matter on **21.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna